

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s).
9330-9333/2015

JYOTI NAGPAL & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH
HOME DEPARTMENT SECRETARY & ORS.

Respondent(s)

(only SR-9330-9333 of 2015 is be listed)

Date : 13-02-2019 These petitions were called on for hearing today.

For Petitioner(s) Mr. Abhay Kumar, AOR
Mr. Himanshu Pal Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In SLP(Crl.) No. 9331-9332 of 2015, await service report in
respect of respondent no. 2 from the Superintendent of Police,
Bulandshahr, U.P. Issue reminder.

List again on 08.04.2019.

ANIL LAXMAN PANSARE
Registrar